Annexure – 3

Name of the corporate debtor:CARNIVAL TECHNO PARK PRIVATE LIMITED; Date of commencement of CIRP: 13/02/2024; List of creditors as on: 04/07/2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may besetoff	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Reliance Commercial Finance Limited	01-03-2024	2,97,25,00,000.00	2,97,25,00,000.00	Secured Loan	Yes	Yes	No	71.76	0	No	0	0	Entire Amount of claim admitted is secured by Charge on receivable of Inter Corporate deposit, pledge on the shares of any carnival group company and corporate guarantee (Details mentioned in agreement)
2	Canara Bank	06-03-2024	1,16,99,83,474.66	1,16,99,83,474.66	Secured Loan	Yes	Yes	No	28.24	0	No	0	0	Entire Amount of claim admitted is secured by charge on the future rental income from the property of corporate debtor, mortgage of leasehold land/right owned by the corporate debtor and corporate guarantee (Details mentioned in agreement)
			4,14,24,83,474.66	**4,14,24,83,474.66**										